

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3845  
ANSWERED ON:17.08.2010  
PROCUREMENT PRICE OF WHEAT  
Kaswan Shri Ram Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the procurement price of wheat fixed by the Government vis-a-vis their import price during the last three years;
- (b) whether the import price of wheat is more than its domestic procurement price;
- (c) if so, whether the Government proposes to pay the rate of imported wheat to the farmers in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Minimum Support Price (MSP) for wheat fixed by the Government for procurement of wheat for the Central Pool during the last three Years is as under:

Year Minimum Support Price (in Rs./ qtl.)

2008-09 1000

2009-10 1080

2010-11 1100

There has been no import of wheat for the Central Pool during the last three years.

(b): Does not arise.

(c) and (d): No, Madam. Under the existing policy for foodgrains procurement, Government procures food grains (wheat, rice and coarse grains) conforming to uniform specifications at Minimum Support Price (MSP) from the farmers through Food Corporation of India (FCI) and state agencies procuring on behalf of FCI for the Central Pool. As such, procurement of food grains is open ended wherein all the food grains offered by farmers are procured. Farmers have a choice to sell it to FCI/State Agencies at MSP or to sell in the open market whichever is advantageous to them. Because of remunerative MSP, procurement as percentage of production has been increasing.